GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA STARRED QUESTION NO. *224 TO BE ANSWERED ON 12.03.2018

LITERACY RATE OF TRIBAL WOMEN

*224 SHRIMATI POONAM MAHAJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government is aware of lower literacy rates of females belonging to Scheduled Tribe (ST) community and if so, the details thereof including the areas identified by the Government where female literacy rate is less than 35 per cent, State/ UT and district-wise;

(b) the action taken by the Government to improve the enrolment of girls belonging to ST community in primary schools in the areas where literacy rate is less than 35 per cent;

(c) whether the Government is planning to enrol illiterate tribal women in adult education programmes and if so, the details thereof along with the action plan adopted for the same; and

(d) the amount of funds spent by the Government towards educating women and girls from tribal communities during each of the last five years, year and State/UT-wise?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *224 for answer on 12.03.2018 asked by SHRIMATI POONAM MAHAJAN, MP, regarding 'Literacy Rate of Tribal Women'

(a) & (b): Based on Census figures, all India Scheduled Tribe (ST) female literacy rate has increased from 34.8% in 2001 to 49.4% in 2011. ST female literacy rate is lower by about 15 percentage points as compared to overall female literacy rate (64.6%) in 2011. However, this gap has narrowed from 21 percentage points in 1991 and 19 percentage points in 2001 to 15 percentage points in 2011.

Ministry of Tribal Affairs has been implementing the scheme, 'Strengthening Education among ST Girls in Low Literacy Districts'. This scheme covers 54 districts identified by Ministry of Tribal Affairs where the ST population is 25% or more and ST female literacy rate is below 35%, or its fractions, as per 2001 Census. The scheme may also cover any other tribal block in a district, other than aforesaid 54 identified districts, as and when reported by the concerned State Government. It aims to bridge the gap in literacy levels between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified districts or blocks, more particularly in naxal affected areas and in areas inhabited by Particularly Vulnerable Tribal Groups (PVTGs), and reducing drop-outs at the elementary level by creating the required ambience for education. List of identified districts and blocks is at **Annexures-1 (a) and 1 (b)**, respectively.

The Ministry also releases Grants under Article 275(1) of the Constitution and Special Central Assistance to Tribal Sub Scheme (SCA to TSS) to the State Governments for establishment of schools / hostels and development of educational infrastructure. With a view to maximize retention of ST students within various stages of school education and promoting higher learning, the Ministry provides financial assistance in the form of scholarships to ST students.

Ministry of Human Resource Development is implementing Sarva Shiksha Abhiyan (SSA), a Government of India flagship programme for achievement of Universalization of Elementary Education (UEE) in a time bound manner, making free and compulsory education to children of 6-14 years age group, including ST children. It also implements the Mid-Day Meal Scheme with a view to enhance enrolment and retention of children in schools. SSA strategies for promotion of girls' education include inter-alia, opening of schools in the neighbourhood to make access easier for girls, appointment of additional teachers including women teachers, free textbooks, free uniforms, separate toilets for girls, teachers' sensitization programmes to promote girls participation, gender sensitive teaching-learning materials including textbooks.

(c): With a view to improve literacy rate, Ministry of Human Resource Development implements 'Saakshar Bharat' with the prime focus on adult non-literate women of rural areas. The principal target of Saakshar Bharat Mission is to impart functional literacy to 70 million adults in the age group of 15 years and beyond with prime focus on women besides SCs (14 million), STs (8 million), Minorities (12 million) & other disadvantaged groups in rural areas of the districts having low female literacy rate (50% or below as per 2001 Census). As on 7.3.2018, 10.3 million adult non literates belonging to Scheduled Tribe community have been certified as literates under 'Basis Literacy Assessment Test'.

(d): Details of funds released under the scheme, namely, 'Strengthening Education among ST Girls in Low Literacy Districts' and 'Grants under Article 275 (1) of the Constitution of India for setting up Eklavya Model Residential Schools (EMRSs)', year wise and State / UT wise are given at **Annexures -2 (a) and 2 (b)**, respectively.

Annexures-1 (a) and 1 (b) referred to in reply to part (a) & (b) of Lok Sabha Starred Question No. *224 for 12.03.2018 regarding 'Literacy Rate of Tribal Women'

Annexure 1 (a)

S. No.	Name of State / Union Territory	Name of Districts						
1	Andhra Pradesh (now in Telangana)	Khammam						
2	Jammu and Kashmir	Rajouri						
3		Punch						
4	Rajasthan	Dungarpur						
5		Banswara						
6		Udaipur						
7	Arunachal Pradesh	Tawang						
8		East Kameng						
9		Lower Subansiri						
10		Tirap						
11	Nagaland	Mon						
12	Tripura	Dhalai						
13	Jharkhand	Sahibganj						
14		Pakaur						
15		Dumka						
16		Paschimi Singhbhum						
17		Purbi singhbhum						
18		Lohardaga						
19	Odisha	Gajapati						
20		Kandhamal						
21		Nuapada						
22		Kalahandi						
23		Rayagada						
24		Nabarangapur						
25		Koraput						
26 27		Malkangiri						
27		Debgarh Keonjar						
28		Mayurbhanj						
30		Balangir						
30	Chhattisgarh	Surguja						
31	Cimatisgarii	Bastar						
33		Korba						
34		Dantewada						
35		Bilaspur						
36	Madhya Pradesh	Umaria						
37	nadilý a Tradoli	Shehdol						
38		Sidhi						
39		Ratlam						
40		Jhabua						
41		Dhar						
42		West Nimar						
43		Barwani						
44		East Nimar						
45		Betul						
46		Harda						
47		Dindori						
48		Mandla						
49	Gujarat	Dohad						
50		Panchmahals						
51		Vadodara						
52	Dadra and Nagar Haveli	Dadra and Nagar Haveli						
53	Maharashtra	Nandurbar						
54		Dhule						

Districts identified for the Scheme, 'Strengthening Education among ST Girls in Low Literacy Districts'

TRIBAL BLOCKS OTHER THAN 54 IDENTIFIED DISTRICTS WHICH FULFILL THE CRITERIA INTIMATED BY WEST BENGAL AND KARNATAKA

S.	State	District	Tribal Block
No.	Karnataka	Raichur	Davadurga
1	Karnataka		Devadurga
		Chitradurga	Molakalmur
		Bellary	Sandur
			Kudligi
2	West Bengal	Darjiling	Phansidewa
		Jalpaiguri	Mal
			Matiali
			Nagrakata
			Madarihat
			Kalchini
			Kumargram
		Maldah	Habibpur
		North 24- Parganas	Sandeshkhali-I
		Bankura	Hirbandh
		Puruliya	Santuri
			Hura
			Balarampur
			Manbazar-II
			Bundwan
		West Medinipur	Gopiballavpur-I
		*	Nayagram
			Kharagpur-II

Annexures -2 (a) and (b) referred to in reply to part (d) of Lok Sabha Starred Question No. *224 for 12.03.2018 regarding 'Literacy Rate of Tribal Women'

Annexure 2 (a)

Deta	Details of Funds released under the Scheme, Strengthening Education among ST Girls in Low Literacy Districts												
	(in R												
S.	State	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18 (as						
No.							on						
							05.03.2018)						
1	Andhra Pradesh	dhra Pradesh			193107731	27094085	0						
2	Arunachal	-	1295053	4271709	-	-	3764528						
	Pradesh												
3	Chhattisgarh	3723818	4407038	3925448	-	3963499	3711971						
4	Gujarat - 1		145999463	194219225	171232411	285792943	149171119						
5	Jharkhand	1846586	-	4442520	2107200	-	-						
6	Madhya	-	68593579	57103228	14357845	42004939	25249922						
	Pradesh												
7	Maharashtra	5948849	9473800	3600400	-	15838410	7455800						
8	Odisha	62330103	162255734	26507661	104081259	192941396	76370046						
9	Rajasthan	300000	10976580	9665119	-	14877810	2513350						
10	Telangana	-	-	41056770	48075810	71975792	32190954						
	Total	74149356	403001247	35000000	532962256	654488874	300427690						

Statement Showing Year-wise Release of Funds under the programme 'Grants under Article 275 (1) of the Constitution of India' for setting up EMRSs during 2012-13 to 2016-17 (as on 31.03.2017)

					-											Rs in lakh
	States	2012-13			2013-14			2014-15		2015-16			2016-17			
S.N.		Recurring	Non Recurring	Total Release for EMRS	Recurring	Non Recurring	Total Release for EMRS	Recurring	Non Recurring	Total Release for EMRS	Recurring	Non Recurring	Total Release for EMRS	Recurring	Non Recurring	Total Release for EMRS
1	2	6	7	8	9	10	11	12	13	14	15	16	17	15	19	20
1	Andhra Pradesh	1512.00	0.00	1512.00	0.00	0.00	0.00	1260.00	3500.00	4760.00	680.00	4000.00	4680.00	680.40	0.00	680.40
2	Arunachal Pradesh	0.00	0.00	0.00	47.40	146.00	193.40	50.40	20.00	70.40	120.80	1600.00	1720.80	50.40	648.53	698.93
3	Assam	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1200.00	1200.00	0.00	200.00	200.00
4	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	500.00	500.00	0.00	800.00	800.00	0.00	1000.00	1000.00
5	Chhattisgarh	1160.00	2200.00	3360.00	1494.11	2100.00	3594.11	4126.24	0.00	4126.24	1725.57	0.00	1725.57	1756.02	4675.45	6431.47
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	400.00	400.00	0.00	0.00	0.00
7	Gujarat	2100.52	0.00	2100.52	2083.20	1100.00	3183.20	2503.62	440.00	2943.62	3168.90	1200.00	4368.90	3802.26	750.00	4552.26
8	Himachal Pradesh	36.33	0.00	36.33	78.12	0.00	78.12	95.00		95.00	88.20	0.00	88.20	88.20	0.00	88.20
9	Jammu & Kashmir	0.00	0.00	0.00	0.00	300.00	300.00	0.00	0.00	0.00	200.00	0.00	200.00	0.00	1955.19	1955.19
10	Jharkhand	373.90	633.62	1007.52	498.54	725.00	1223.54	504.00	3600.00	4104.00	504.00	1675.00	2179.00	806.40	4526.21	5332.60
11	Karnataka	499.00	600.00	1099.00	400.00	1000.00	1400.00	680.40	2750.00	3430.40	1000.00	1600.00	2600.00	999.60	0.00	999.60
12	Kerala	200.00	0.00	200.00	80.00	120.00	200.00	388.50	0.00	388.50	350.00	0.00	350.00	221.76	0.00	221.76
13	Madhya Pradesh	2507.94	2183.20	4691.14	2562.84	2183.20	4746.04	3290.80	2120.00	5410.80	3008.88	5000.00	8008.88	3370.92	2400.00	5770.92
14	Maharashtra	520.00	0.00	520.00	805.60	4400.00	5205.60	916.96	3200.00	4116.96	1083.60	3300.00	4383.60	1512.00	3600.00	5112.00
15	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	75.00	125.00	200.00	239.40	1380.00	1619.40
16	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	200.00	200.00
17	Mizoram	0.00	475.14	475.14	84.00	0.00	84.00	100.00	600.00	700.00	345.45	2300.00	2645.45	168.00	0.00	168.00
18	Nagaland	134.00	0.00	134.00	150.00	0.00	150.00	200.34	0.00	200.34	200.34	1600.00	1800.34	183.96	400.00	583.96
19	Odisha	2245.32	1800.00	4045.32	2300.76	0.00	2300.76	2683.29	0.00	2683.29	2142.00	4337.00	6479.00	2242.80	2700.00	4942.80
20	Rajasthan	0.00	2155.00	2155.00	1230.60	1199.80	2430.40	1381.80	70.00	1451.80	1381.80	300.00	1681.80	1633.80	800.00	2433.80
21	Sikkim	272.78	0.00	272.78	284.00	0.00	284.00	320.30	50.00	370.30	300.00	900.00	1200.00	405.30	500.00	905.30
22	Tamil Nadu	134.00	0.00	134.00	705.60	0.00	705.60	264.00	0.00	264.00	352.80	0.00	352.80	378.00	420.00	798.00
23	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	2520.00	500.00	3020.00	1272.00	2300.00	3572.00	1344.00	0.00	1344.00
24	Tripura	577.08	450.00	1027.08	682.92	0.00	682.92	655.20	0.00	655.20	0.00	0.00	0.00	730.80	435.00	1165.80
25	Uttar Pradesh	138.60	0.00	138.60	0.00	0.00	0.00	195.44	546.71	742.15	208.70	455.99	664.69	189.00	500.00	689.00
26	Uttarakhand	0.00	0.00	0.00	75.60	168.66	244.26	126.00	116.40	242.40	151.20	47.67	198.87	0.00	0.00	0.00
27	West Bengal	758.52	0.00	758.52	870.24	0.00	870.24	1049.16	0.00	1049.16	1049.16	0.00	1049.16	1049.16	0.00	1049.16
	Total	13169.99	10496.96	23666.95	14433.53	13442.66	27876.19	23311.45	18013.11	41324.56	19408.40	33140.66	52549.06	21852.18	27090.38	48942.55

Note: The amount of funds released towards setting up of EMRSs and running of EMRSs is for both ST girls and boys students